

IN THE HIGH COURT OF JHARKHAND AT RANCHI  
B.A. No. 3750 of 2020

Prabhat Singh ... Petitioner  
Versus  
The State of Jharkhand ... Opposite Party

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CORAM: HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY  
Through Video Conferencing

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For the Petitioner : Mr. Ashish Kumar, Advocate  
For the State : Mr. Shiv Kumar Sharma, A.P.P.

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Order No. 02 Dated 07<sup>th</sup> July, 2020

It has been stated by Mr. Ashish Kumar, learned counsel appearing for the petitioner that advocate on record Mr. P.S. Patti is now State Counsel and therefore he has to engage another counsel for the petitioner.

As such, let this case be listed after ten days.

(RONGON MUKHOPADHYAY,J.)